

(c) if so, the steps taken/proposed by Government for maintaining the movement of foodgrains and essential commodities to the North Eastern States for avoiding any shortage and profiteering ; and

(d) whether Government propose to operate Inland Water Vessels on the Karimganj-Calcutta river route via Bangladesh for movement of essential commodities ;

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) to (d) On 3rd June 1985 there were serious breaches on Luming-Badarpur Hill section. The same was repaired on 24.6.85 and the normal traffic resumed on 25.6.85. Now, there is no difficulty in moving essential commodities by Rail over this section. During the period of breaches, the concerned Ministries viz. Ministry of Petroleum, Ministry of Food and Civil Supplies etc. were advised to arrange movement of essential commodities by road. Foodgrains and other essential commodities are also being carried from Calcutta to Karimganj via Bangladesh by Central Inland Water Transport Corporation. In view of the breach on Luming-Badarpur Hill section, the entire carrying capacity of the CIWTC's vessels operating on Calcutta-Assam and Calcutta-Karimganj routes, was diverted for movement of foodgrains and other essential commodities to Karimganj. The CIWTC are already operating regular river services between Calcutta and Karimganj, so long the route remains operative.

Demand for Berth Reservation in Utkal Express at Bamra Station

1600. SHRI SRIBALLAV PANIGRAHI: Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any demand for berth reservation in the Utkal Express at Barma Station ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) A quota of 5 berths in second class sleeper is being provided by 77 Up Utkal Express at Bamra from 1.8.1985.

Providing Pantry Cars in Kalinga/Utkal Express Trains

1601. SHRI SRIBALLAV PANIGRAHI: Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any demand from the passengers for providing Pantry Cars in Kalinga / Utkal Express trains ; and

(b) if so, the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) It is not possible at present to attach Pantry Cars on the said trains due to paucity of Pantry Cars.

—————
The Lok Sabha reassembled at fourteen hours of the Clock

[MR. SPEAKER *in the Chair*]

STATEMENT RE : QUESTION OF PRIVILEGE

[*English*]

MR. SPEAKER : Rao Birendra Singhji.

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : Mr. Speaker, Sir, on 29th July, 1985 while answering supplementaries to S. Q. No. 85 regarding "Rise in Sugar prices" I had made certain remarks to which objection was taken by some Members. I had then categorically said : "I want to make it clear that there is nothing like imputation of motive to any hon. Member."

If some hon. Members still feel dissatisfied, I am sorry to have given occasion for it.

[*Translation*]

I am sorry for the inconvenience caused to you also.

[English]

MR. SPEAKER : Members should feel satisfied amongst you. That is allow I want.

PROF. MADHU DANDAVATE (Rajapur) : I had moved a Privilege Motion only to see that the dignity of the House is maintained. And, since he has expressed regrets, we have no personal venom against him.

MR. SPEAKER : No ; nothing against him ; you are friends

PROF. MADHU DANDAVATE : He is a very sweet person.

MR. SPEAKER : As sweet as the sugar in Delhi.

PROF. MADHU DANDAVATE : More sweet than the imported sugar, Sir.

RAO BIRENDRA SINGH : I have accepted your invitation for dinner.

PROF. MADHU DANDAVATE : For two consecutive days.

RAO BIRENDRA SINGH : Janata sweetness.

MR. SPEAKER : One day sweet dish with the indigenous sugar and the second day with the imported sugar so that we know what is the difference !

PROF. MADHU DANDAVATE : For two consecutive days.

MR. SPEAKER : Why I was left out ?

PROF. MADHU DANDAVATE : You can come as a referee, Sir.

14.02 hrs.

PAPERS LAID ON THE TABLE

[English]

Charts showing trends in prices during, 1985

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : On behalf of Shri Vishwanath Pratap Singh I beg to lay on the Table a set of four tables and

one chart (Hindi and English versions) showing trends in price during 1985, as compared to the preceding years.

[Placed in Library, See No. LT—1235/85]

Notification re : Calcutta Port Trust Employees, (Leave) Regulation, 1985 and a statement correcting the reply given on 25th July, 1985 to starred Question No. 57.

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : I beg to lay on the Table :—

- (1) A copy of Notification No. G.S.R. 495(E) (Hindi and English versions) published in Gazette of India dated the 15th June, 1985 approving the Calcutta Port Trust Employees' (Leave) Regulations, 1985, under sub-section (4) of section 124 of the Major Port Trusts Act, 1963.

[Placed in Library, See No. LT—1236/85]

- (2) A statement (Hindi and English versions) correcting the reply given on the 25th July, 1985 to Starred Question No 57 by Sarvashri Ajit Kumar Saha and Ramashray Prasad Singh regarding financial assistance, losses incurred and performance of the Delhi Transport Corporation

[Placed in Library, See No. LT—1237/85].

Notifications under section 14 A of the Aircraft Act, 1934.

Notifications under rule 3 of the Air Corporation Rules, 1934

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under section 14A of the Aircraft Act, 1934 :—

- (i) The Aircraft (Third Amendment) Rules, 1985 published in Notification No. G.S.R. 471 (E) in Gazette